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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 11382/2017, CM APPL. 4873/2018, CM APPL. 23585/2019 & CM APPL. 19890/2022

FOUNDATION FOR SOCIAL EMPOWERMENT ..... Petitioner

Through: Ms. Aakanksha Kaul, Amicus Curiae

with Mr. Aman Sahani, Ms. Versha Singh, Mr. Digvijay Prasad, Ms. Rhea

Borkotoky, Advocates

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC with Mr. Devvrat Yadav, Advocate

Mr. Vivek Goyal, CGSPC with Mr. Gokul Sharma, Mr. Shivam Singh,

Advocate

Ms. Monika Arora, CGSC with Mr.

Subhrodeep Saha, Mr. Kushal,

Advocate for UOI

Mr. Rajesh Kumar, SPP, CBI with Ms. Ramneet Kaur, Mr. Shivam

Singh, Advocates along with DSP

Jeevan Bhagat, CBI

Mr. Santosh Kr. Tripathi, SC,Civil, GNCTD with Mr. Divyam Nandrajog, Ms. Prashansa Sharma,

Mr. Rishabh Srivastava, Mr. Kartik

Sharma, Advocates for R-8

Mr. Amol Kokane, Advocate for R-6

Mr. Jasraj Singh Chhabra, Advocate

for Ms. Nandita Rao, Member of

committee by court





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W.P.(C) 2004/2020, CM APPL. 7084/2020, CM APPL. 33768/2020
& CM APPL. 18841/2022

DUMPALA MEENAVATHI AND ANR.

..... Petitioners

Through: Ms. Aakanksha Kaul, Amicus Curiae

with Mr. Aman Sahani, Ms. Versha Singh, Mr. Digvijay Prasad, Ms. Rhea

Borkotoky, Advocates

versus

## UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr. Vivek Goyal, CGSPC with Mr. Gokul Sharma, Mr. Shivam Singh, Advocate

Mr. Rajesh Kumar, SPP, CBI with Ms. Ramneet Kaur, Mr. Shivam Singh, Advocates along with DSP

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Mr. Santosh Kr. Tripathi, SC,Civil, GNCTD with Mr. Divyam Nandrajog, Ms. Prashansa Sharma, Mr. Rishabh Srivastava, Mr. Kartik

Sharma, Advocates for R-8

Mr. Amol Kokane, Advocate for R-4

& 6

Mr. Jasraj Singh Chhabra, Advocate for Ms. Nandita Rao, Member of

committee by court

#### **CORAM:**

# HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MINI PUSHKARNA

## ORDER 24.11.2023

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1. Mr. Rajesh Kumar, Special Public Prosecutor for Central Bureau of Investigation ("CBI") has handed over a Status Report dated 22<sup>nd</sup>





November, 2023 in a sealed cover. This Court has perused the Status Report. It seems that the CBI is making earnest efforts to comply with the orders passed by this Court. The Status Report handed over today has been returned to the Special Public Prosecutor for CBI.

- 2. List on 05<sup>th</sup> March, 2024.
- 3. The CBI shall file a fresh Status Report in a sealed cover before the next date of hearing.

**ACTING CHIEF JUSTICE** 

MINI PUSHKARNA, J

**NOVEMBER 24, 2023** au